

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 206**  
**CAA-07/ND/2023**

**IN THE MATTER OF:**

**Akums Lifesciences Ltd. and Pure and Cure ... Applicant/Petitioner**  
**Healthcare Pvt. Ltd.**

**Under Section: 230-232**

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Sr. Adv. P. Nagesh, Adv. Suman Kumar Jha, Adv. S. Shiva  
**For the OL** : Adv. Tanuja Rawat, Ms. Hemlata Rawat  
**For IT Department** : Senior Standing Counsel Sunil Agarwal, Junior Standing Counsel Shivansh B Pandya, Adv. Utkarsh Tiwari  
**For the RD** : Adv. Shankari Mishra

**ORDER**

Due to paucity of time, the matter is re-notified to 24.03.2023.



**COURT OFFICER**